

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-527
CP No-219/PB/2015

IN THE MATTER OF:
Grand Reality Pvt. Ltd.

.....Applicant

SECTION
U/s 100-104

Order delivered on 24.04.2024

CORAM:
SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the IT : Adv Puneet Rai, SSC along with Adv Nikhil jain

ORDER

Due to paucity of time, list this matter on **03.07.2024**.

Sd/-
(Court Officer)